## Central Administrative Tribunal Principal Bench

## OA No.3038/2017

New Delhi, this the 4<sup>th</sup> day of September, 2017

Hon'ble Mr. Justice Permod Kohli, Chairman Hon'ble Mr. Uday Kumar Varma, Member (A)

Shri Vivekanand Sharma, SREO, Ad hoc Danics AGED 49 years, S/o Late Shri C.M. Sharma R/o A-72, Captain Gaur Marg East of Kailash, New Delhi-65.

...Applicant

(By Advocate: Ms. Soumyasree Mishra)

Vs.

- 1. Chief Secretary, Govt. of NCT Delhi 5<sup>th</sup> Level, Delhi Secretariat, I.P. Estate New Delhi-110002.
- 2. Director Employment, Govt. of NCT of Delhi Employment Exchange Building, IARI Complex, Pusa New Delhi.
- Principal Secretary, Services Department Delhi Secretariat
  I.P. Estate, New Delhi-110002.
- 4. Principal Secretary, Vigilance, Delhi Secretariat New Delhi. ...Respondents

## ORDER (ORAL)

## Justice Permod Kohli:-

After arguing for some time, learned counsel for the applicant seeks to withdraw this Original Application. Accordingly, the OA is dismissed as withdrawn.

( Uday Kumar Varma ) Member(A) (Justice Permod Kohli) Chairman

/vb/